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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Andhra Pradesh Reorganization (Amendment) Bill, 2014.

**SECRETARY-GENERAL:** Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 14<sup>th</sup> July, 2014 agreed without any amendment to the Andhra Pradesh Reorganization (Amendment) Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 11<sup>th</sup> July, 2014."